

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2510/2018

(Arising out of impugned final judgment and order dated 21-08-2017 in WA No. 25200/2009 passed by the High Court Of Judicature At Allahabad)

PRADESHIK SANSKRIT MAHAVIDHYALAYA ADHYAPAK KALYAN SAMITI & ANR.
Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 30-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Ms. S. Janani, AOR
Mr. Nishant Kumar, Adv.

For Respondent(s) Mr. Balaji Srinivasan, AOR (N/P)

UPON hearing the counsel the Court made the following
O R D E R

No one appears for the main respondent. Let a fresh notice be served through the standing counsel for the State of U.P.

List the matter after two weeks.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER